

[*Translation*][*English*]**Coal Ash Disposal by N.T.P.C. Units****Allocation of Kerosene to West Bengal**

1380. SHRI DILIP SINGH JUDEO: Will the Minister of ENERGY be pleased to state:

(a) whether any arrangement for the disposal of coal ash has been made in the thermal power stations of N.T.P.C.;

(b) if so, the details thereof;

(c) whether any arrangement has been made for the disposal and alternative use of the coal ash of the Madhya Pradesh National Thermal Power Corporation Stations with particular reference to Korba Power Station;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE):

(a) Yes, Sir.

(b) Ash is mixed with water and discharged in a ash pond in slurry form. After ash settles down, the decanted water is released to the nearby water body, after proper monitoring of various parameters.

(c) to (e) Entrepreneurs are being encouraged to set up units for making ash based products by using ash from the Ash Ponds. Presently ash is being taken by ash based construction material manufacturers from the Korba Super Thermal Power Plant ash pond in small quantities. The raising of the height of the main ash dyke of the Korba Super Thermal Power Plant will be done by using coal ash collected in the existing ash pond, if possible. The NTPC has also created an Ash Utilisation Division to promote ash utilisation.

1381. SHRI AJIT PANJA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the quota of kerosene allocated to West Bengal for the months of February, March & April, 1991;

(b) whether Government have received request from the State Government for allocation of additional quota of kerosene for the above months; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) West Bengal has been allocated 64911 MT SKO in February, 1991 and 62044 MT SKO in March, 1991. Allocations for April, 1991 have not been made so far.

(b) No, Sir.

(c) Does not arise in view of (b) above.

Improvement of environment of Raniganj Coalfields

1382. SHRI SANAT KUMAR MANDAL: Will the Minister of ENERGY be pleased to state.

(a) whether any plan has been prepared by the Union Government for improving the working environment of Raniganj coal-fields in West Bengal;

(b) if so, the broad features and capital outlay thereof; and

(c) by when it is likely to be implemented and the role likely to be assigned to the State Government in this regard?